

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPG MACROCOSM LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SPG Macrocosm Limited
2.	Date of incorporation of corporate debtor	08-03-1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120MP1995PLC023447
5.	Address of the registered office and principal office (if any) of corporate debtor	403, Anish Heritage, Flat No. 203, Indrapuri Colony, Bhawarkua, Indore, Madhya Pradesh - 452001 Address where books of account are kept - F-10, Prabha CHS Ltd, R. B. Mehta Marg, Ghatkopar (East), Mumbai - 400077
6.	Date of closure of Insolvency Resolution Process	08-10-2025
7.	Liquidation commencement date of corporate debtor	09-10-2025 (Order dated 09-10-2025 received on 10-10-2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Manish D. Shah IBBI/PA-001/IP-P00094/2017-18/10194
9.	Address and e-mail of the liquidator, as registered with the Board	A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai - 400101 mdshah0211@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai - 400101 cirp.spgmacro@gmail.com
11.	Last date for submission of claims	09-11-2025

Notice is hereby given that the National Company Law Tribunal, Indore bench has ordered the commencement of liquidation of the **SPG Macrocosm Limited** on 09-10-2025.

The stakeholders of **SPG Macrocosm Limited** are hereby called upon to submit their claims with proof on or before 09-11-2025, being 30 days from the date of receipt of order, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator: Manish D. Shah
 Regn. No. IBBI/PA-001/IP-P00094/2017-18/10194
 AFA valid till 30-06-2026
 Date and place: 13/10/2025, Mumbai